

HARYANA VIDHAN SABHA

LIST OF BUSINESS FOR THE MEETING OF THE HARYANA VIDHAN SABHA TO BE HELD IN THE HALL OF THE HARYANA VIDHAN SABHA, VIDHAN BHAWAN, CHANDIGARH, ON MONDAY, THE 24TH MARCH, 2008 AT 2.00 P.M.

I. QUESTIONS

Questions entered in the separate list to be asked and answers given.

II. BUDGET FOR THE YEAR 2008-2009.

RESUMPTION OF GENERAL DISCUSSION on the Budget Estimates for the year 2008-2009.

III. LEGISLATIVE BUSINESS

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| 1. The Haryana Legislative Assembly (Allowances and Pension of Members) Amendment Bill, 2008. | A MINISTER | to introduce the Haryana Legislative Assembly (Allowances and Pension of Members) Amendment Bill;

to move that the Haryana Legislative Assembly (Allowances and Pension of Members) Amendment Bill be taken into consideration at once;

Also to move that the Bill be passed. |
| 2. The Haryana Special Economic Zone (Amendment) Bill, 2008. | A MINISTER | to introduce the Haryana Special Economic Zone (Amendment) Bill;

to move that the Haryana Special Economic Zone (Amendment) Bill be taken into consideration at once;

Also to move that the Bill be passed. |
| 3. The Haryana State Legislature (Prevention of Disqualification) Amendment Bill, 2008. | A MINISTER | to introduce the Haryana State Legislature (Prevention of Disqualification) Amendment Bill;

to move that the Haryana State Legislature (Prevention of Disqualification) Amendment Bill be taken into consideration at once;

Also to move that the Bill be passed. |

**CHANDIGARH :
THE 20TH MARCH, 2008.**

**SUMIT KUMAR,
SECRETARY.**